GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY ELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 891 TO BE ANSWERED ON 11th FEBRUARY 2025

IMPLEMENTATION OF RBSK OF THE STATES

891. SHRI KARTIKEYA SHARMA:

Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the various steps being undertaken by the Ministry for the implementation of the Rashtriya Bal Swasthaya Karyakram (RBSK); if so, the details thereof State-wise;
- (b) the number of beneficiaries registered under RBSK till date and the detail of services being provided thereunder; and
- (c) the details of future initiatives being taken by the ministry to ensure complete implementation and increase coverage of RBSK across the country particularly in the State of Haryana?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- a) The Ministry of Health and Family Welfare (MoHFW) provides technical and financial support for Rashtriya Bal Swasthaya Karyakram (RBSK) under the National Health Mission (NHM) based on the Annual Program Implementation Plan (APIP). The support is given for infrastructure, essential equipment, human resources including capacity building and treatment at secondary and tertiary care hospitals. The screening services for children are provided through 11821 dedicated Mobile Health Teams (MHTs) at the block level and 430 District Early Intervention Centre (DEICs) to provide comprehensive management to children. State/UT wise MHTs and DEICs details for FY 2023-24 are placed at Annexure.
- b) As reported by States/UTs, 160.84 crore children have been screened through Mobile Health Teams (MHTs), 11.90 crore children have been identified with selected health conditions and 5.64 crore children have been provided secondary/tertiary care from FY 2014-15 till FY 2023-24 under RBSK.

c) For effective implementation and increased coverage of RBSK across India, including Haryana, the program is regularly monitored through review of quarterly reports, field visits, periodic meetings with State Nodal Officers, and Common Review Missions (CRM). The Ministry of Health and Family Welfare (MoHFW) also supports the States/UTs through technical and financial guidance based on Annual Programme Implementation Plans (APIP) submitted by State/UTs.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 891 to be answered on 11.02.2025

State wise number of Mobile Health Team (MHT) and District Early Intervention Centre (DEIC) in F.Y. 2023-24

(As reported by State/UTs)

S. No.	States/UTs	Number of Mobile Health Team	Number of DEIC Operational
1	Andaman & Nicobar	6	0
2	*Andhra Pradesh	NA	34
3	Arunachal Pradesh	42	3
4	Assam	305	18
5	Bihar	734	9
6	Chandigarh	12	1
7	Chhattisgarh	328	7
8	Dadra & Nagar Haveli and DD	6	2
9	**Delhi	NA	2
10	Goa	15	2
11	Gujarat	992	28
12	Haryana	211	21
13	Himachal Pradesh	150	9
14	Jammu & Kashmir	216	22
15	Jharkhand	290	8
16	Karnataka	430	14
17	***Kerala	1054	14
18	Ladakh	17	2
19	Lakshadweep	10	0
20	Madhya Pradesh	650	51
21	Maharashtra	1196	35
22	Manipur	36	9
23	Meghalaya	78	3
24	Mizoram	25	2
25	Nagaland	22	1
26	Odisha	630	32
27	Puducherry	8	1
28	Punjab	258	5
29	Rajasthan	502	17
30	Sikkim	20	1
31	Tamil Nadu	805	35
32	Telangana	300	18
33	Tripura	48	3
34	Uttar Pradesh	1578	8
35	Uttarakhand	147	5
36	West Bengal	700	8
	Total	11,821	430

^{*}Andhra Pradesh screens children with the support of Primary Healthcare Center (PHC) medical officers, Auxiliary Nurse and Midwife (ANM) in place of Mobile health team.

^{**}Delhi screen children under School Health Scheme (State Initiative).

^{***}Kerala screen children with the support of Junior Public Health Nurse in place of Mobile health team.